

NOTIFICATION No.193/2020

In continuation to the Notification Nos.143/2020 and 144/2020 dated 13.07.2020 and in order to de-congest the assembly of Advocates/Parties at the Counters designated in the High Court premises to file case papers in the respective drop boxes, to file copy applications, to receive copy of the orders/documents and all other permissible transactions, the designated Counters that are mentioned in the aforesaid Notifications shall hereinafter function from 10.30 a.m. to 4.00 p.m. on all working days.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated: 07.09.2020

M.JOTHIRAMAN
Registrar (Judicial)